

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No.24 of 2017 (SZ)

Applicant (s)

Respondents

P.J.Devasia
Pambackal House,
Charal P.O. Vaniyappara
Kannur District 670 706

Vs. Ministry of Environment, Forests
& Climate Change, Paryavaran
Bhawan, CGO Complex, Lodhi Road,
New Delhi 110003 and others

Legal Practitioners for Applicant (s)

Legal Practitioners for Respondents

M/s.Rajan Vishnuraj & Harish
Vasudevan

Mrs.Sumathi for R1
Mrs.Vidyalakshmi for R2
Mrs. Rema Smirithi V.K. for R3

Note of the Registry	Orders of the Tribunal
Item No.14	<p>Date: 18th September, 2017</p> <p>The learned counsel appearing for the 5th respondent seeks time to file reply. Reply shall be filed during the course of the day after serving advance copy to the learned counsel appearing for the appellant who shall be entitled to file rejoinder, if any.</p> <p>Post this application finally for hearing on 21.09.2017.</p> <p style="text-align: right;">....., JM (Justice Dr. P. Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>